

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 1957/2016

New Delhi, this the 2<sup>nd</sup> day of June, 2016.

**HON'BLE MR. P.K. BASU, MEMBER (A)  
HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)**

Vijay Bhaan, age 42 years  
X-Ray Technician  
S/o Shri Atar Pal  
R/o 1/3599, Ram Nagar Extension  
Shahdara, Delhi-110032.

.. Applicant

(By Advocate : Mr. Anmol Pandita)

Versus

1. Govt. of NCTD through  
The Chief Secretary  
Govt. of NCTD, A-Wing  
5<sup>th</sup> Floor, Delhi Secretariat.
2. Institute of Human Behaviour &  
Allied Sciences (IHBAS)  
Through its Chief Secretary-cum-Chairman  
IHBAS, Govt. of NCTD  
Dilshad Garden, Delhi-110095.
3. The Joint Director (Admin)  
Institute of Human Behaviour & Allied Sciences  
Dilshad Garden, Delhi-110095.
4. The Principal Secretary  
Health & Family Welfare  
Govt. of NCT of Delhi  
9<sup>th</sup> Level, A-Wing, Delhi Secretariat  
New Delhi-110002.

.. Respondents

**ORDER (Oral)****By Hon'ble Mr. P.K. Basu**

Heard the learned counsel for the applicant.

2. It is seen that the applicant has filed various representations, latest one being dated 10.09.2015 (Annexure-A1), to the respondents regarding his grievance, which has not yet been replied to by the respondents.

3. In the circumstances, the O.A. is disposed of at the admission stage, without going into the merits of the case, with a direction to the respondents to consider the representation dated 10.09.2015 of the applicant and to dispose of the same by passing appropriate speaking and reasoned orders thereon, within a period of 90 days from the date of receipt of a copy of this order. No order as to costs.

**(Raj Vir Sharma)**  
**Member (J)**

**(P.K. Basu)**  
**Member (A)**

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